

ITEM NO.23

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2938/2024

NEHA PANDEY & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 16-01-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Rishi Kapoor, AOR

For Respondent(s) :

Mr. Rohit K. Singh, AOR  
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent has already filed counter affidavit.

Photocopies of the original High Court and Trial Court records  
have been received.

Hence, process the matter for listing before the Hon'ble  
Court, as per rules.

In the meantime, parties may file additional documents, if  
any.

SUJATA SINGH  
Registrar

pm